

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURASAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) SR No. 3970 /9/HDB/2017
NAME OF THE COMPANY	Transtroy (India) Limited
NAME OF THE PETITIONER(S)	Shri Balaji Associates
NAME OF THE RESPONDENT(S)	Transtroy (India) Limited
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Kaveri Shrivastava	Advocate	8790700337 kaveri10@gmail.com	AS

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Ch. Srinivasa Rao	Advocate	9885611466 csratharao@gmail.com	Ch. S. Rao

Heard Mrs. Kaveri Shrivastava, learned Counsel for the petitioner and Mr. Ch. Srinivasa Rao, learned counsel for the respondent. The issue is likely to be settled soon.

Post the case on 18.12.2017.


Member (Technical)


Member (Judicial)